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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**TP No. 94/397-398/NCLT/AHM/2016 (New)  
C.P. No. 34/397-398/CLB/MB/2015 (Old)**




Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.05.2017**

Name of the Company: Vortex Ice Cream Pvt. Ltd. & Ors.  
V/s.  
Vadilal Chemicals Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Kunal & Vaishnav for Pawan Ghodara	Advocate	Exp No. 3,428	
2.	Gopi Sisodiya for & on behalf of Arjun Sheth	Advocate	Petitioners	
3.	Shamik Bhatt	Advocate	Respondents 1, 2, 5, 6, 7	
4.	Pranjal Buch for Singhi & Co.	Advocate	"	


**ORDER**

Learned Advocate Ms. Gopi Sisodiya i/b Learned Advocate Mr. Arjun Sheth present for Petitioners. Learned Advocate Mr. Shamik Bhatt with Learned Advocate Mr. Pranjal Buch i/b Singhi & Co. present for Respondents no. 1, 2, 5, 6 and 7. None present for other Respondents.

Written submissions filed by Learned Counsel for Respondents no. 1, 2, 5, 6 and 7.

For verification of record.

List the matter 31.05.2017.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 29th day of May, 2017.